- 2016-17, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 1285/17/19]
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (ii) above.
- II. (1)A copy each (in English and Hindi) of the following papers, under subsection (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998:—
  - (a) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Guwahati, for the year 2017-18, and the Audit Report thereon.
     [Placed in Library. See No. L.T. 1663/17/19]
  - (b) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Ahmedabad, for the year 2018-19, and the Audit Report thereon. [Placed in Library. See No. L.T. 1664/17/19]
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.
- III. A copy each in (English and Hindi) of the following papers:—
  - (a) Fifty-first Annual Report and Accounts of the Central Institute of Plastics Engineering and Technology (CIPET), Chennai, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

    [Placed in Library. See No. L.T. 1287/17/19]
- L Notifications of the Ministry of Health and Family Welfare
- II. Report and Accounts (2018-19) of various companies and institutes and related papers

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare (Department of Health and Family Welfare), under sub-section (4) of Section 18 of the Pharmacy Act, 1948:—
  - (1) No. 14-55/87 (Part)-PCl/2484-2887, dated the 11th July, 1992, publishing the Education Regulations, 1991.
  - (2) No. 14-1/11/-PCI-pt-1, dated the August, 25- August, 31, 2012 (Weekly gazette), publishing the Pharmacy Council of India Regulations on Curbing the Menace of Ragging in Pharmacy Colleges, 2012.
  - (3) No. 14-126/2007-PCI/1756-57, dated May 10-May 16, 2008, publishing the Pharm D Regulations 2008.

[Placed in Library. For (1) to (3) See No. L.T. 1665/17/19]

- (B) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare (Department of Health and Family Welfare), under Section 58 of the National Medical Commission Act, 2019:—
  - (1) G.S.R. 647 (E), dated the 13th September, 2019, publishing the National Medical Commission Autonomous Boards (Manner of Appointment of Fourth Member and the Salary, Allowances and Terms and Conditions of Service, and Declaration of Assets, Professional and Commercial Engagements of President and Members) Rules, 2019.
  - (2) G.S.R. 648 (E), dated the 13th September, 2019, publishing the National Medical Commission, Medical Advisory Council (Qualification and Experience of Residuary Member) Rules, 2019.
  - (3) GS.R. 649 (E), dated the 13th September, 2019, publishing the National Medical Commission (Submission of List of Medical Professionals) Rules, 2019.
  - (4) G.S.R. 650 (E), dated the 13th September, 2019, publishing the National Medical Commission (Manner of Appointment and Nomination of Members, their Salary, Allowances and Terms and Conditions of Service, and Declaration of Assets, Professional and Commercial Engagements) Rules, 2019.

- (5) G.S.R. 660 (E), dated the 16th September, 2019, publishing the National Medical Commission (Annual Statement of Accounts, Submission of Annual Report and Other Reports and Statements) Rules, 2019.
- (6) S.O. 3162 (E), dated the 2nd September, 2019, publishing the date on which certain Sections of the Act mentioned therein shall come into force from 2nd day of September, 2019.
- (7) S.O. 3659 (E), dated the 10th October, 2019, notifying the constitution of the Medical Advisory Council along with its composition.
- (8) S.O. 3696 (E), dated the 11th October, 2019, publishing Corrigendum to Notification No. S.O. 3659 (E), dated the 10th October, 2019.
- (9) S.O. 3677 (E), dated the 11th October, 2019, publishing amendment to Notification No. S.O. 3659 (E), dated the 10th October, 2019, to insert certain entries in the original Notification.
- (10) S.O. 3678 (E), dated the 11th October, 2019, publishing amendment to Notification No. S.O. 3659 (E), dated the 10th October, 2019, to insert certain entries in the original Notification.
- (11) S.O. 3679 (E), dated the 11th October, 2019, publishing amendment to Notification No. S.O. 3659 (E), dated the 10th October, 2019, to insert certain entries in the original Notification.
- (12) S.O. 3680 (E), dated the 11th October, 2019, publishing amendment to Notification No. S.O. 3659 (E), dated the 10th October, 2019, to insert certain entries in the original Notification.
- (13) S.O. 3681 (E), dated the 11th October, 2019, publishing amendment to Notification No. S.O. 3659 (E), dated the 10th October, 2019, to insert certain entries in the original Notification.
- (14) S.O. 3682 (E), dated the 11th October, 2019, publishing corrigendum to Notification No. S.O. 3659 (E), dated the 10th October, 2019, to substitute certain entries in the original Notification.
- (15) S.O. 3842 (E), dated the 24th October, 2019 publishing amendment to Notification No. S.O. 3659 (E), dated the 10th October, 2019, to insert certain entries in the original Notification.

[Placed in Library. For (1) to (15) See No. L.T. 1666/17/19]

- II. (A) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
  - (i) (a) Fifty-third Annual Report and Accounts of the HLL Lifecare Limited, Thiruvananthapuram, Kerala, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Company. [Placed in Library. *See* No. L.T. 1667/17/19]
  - (ii) (a) Seventh Annual Report and Accounts of the HLL Biotech Limited (HBL), Thiruvananthapuram, Kerala, a subsidiary of HLL Lifecare Limited, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Company.
      [Placed in Library. See No. L.T. 1668/17/19]
  - (iii) (a) Fifth Annual Report and Accounts of the HLL Infratech Services Limited (HITES), Noida, Uttar Pradesh, a subsidiary of HLL Lifecare Limited, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Company.
      [Placed in Library. See No. L.T. 1669/17/19]
  - (iv) (a) Thirty-eighth Annual Report and Accounts of the Goa Antibiotics and Pharmaceuticals Limited (GAPL), Goa, a subsidiary of HLL Lifecare Limited, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Company.

      [Placed in Library. See No. L.T. 1670/17/19]
  - (v) (a) Second Annual Report and Accounts of the HLL Mother and Child Care Hospitals Limited (HMCCHL), Lucknow, a subsidiary

- of HLL Lifecare Limited, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 1671/17/19]
- (vi) (a) Third Annual Report and Accounts of the HLL Medipark Limited (HML), Thiruvananthapuram, Kerala, a subsidiary of HLL Lifecare Limited, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 1672/17/19]
- (B) A copy each (in English and Hindi) of the following papers, under subsection (4) of Section 18 and Section 19 of the All India Institute of Medical Sciences Act, 1956:—
  - (a) Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Rishikesh, Uttarakhand, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

    [Placed in Library. See No. L.T. 1673/17/19]
- (C) A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report and Accounts of the National Institute of Biologicals (NIB), Noida, for the year 2018-19, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 1674/17/19]
  - (ii) (a) Annual Report of the National Health Systems Resource Centre (NHSRC), New Delhi, for the year 2018-19.
    - (b) Annual Accounts of the National Health Systems Resource Centre (NHSRC), New Delhi, for the year 2018-19, and the Audit Report thereon.

- (c) Review by Government on the working of the above Centre.

  [Placed in Library. See No. L.T. 1675/17/19]
- (iii) (a) Annual Report and Accounts of the Pasteur Institute of India, Coonoor, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

    [Placed in Library. See No. L.T. 1676/17/19]
- (iv) (a) Annual Report and Accounts of the Regional Institute of Medical Sciences (RIMS), Imphal, Manipur, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

    [Placed in Library. See No. L.T. 1677/17/19]
- (v) (a) Annual Report and Accounts of the Dental Council of India, New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council. [Placed in Library. *See* No. L.T. 1678/17/19]
- (vi) (a) Annual Report and Accounts of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health (LGBRIMH), Tezpur, Assam, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

    [Placed in Library. See No. L.T. 1679/17/19]
- (vii) (a) Forty-ninth Annual Report and Accounts of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, Wardha, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 1680/17/19]
- (viii) (a) Annual Report of the Board of Governors in supersession of Medical Council of India, for the year 2018-19.

- (b) Annual Accounts of the Board of Governors in supersession of Medical Council of India, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.

  [Placed in Library. See No. L.T. 1681/17/19]
- L Notifications of the Ministry of Road Transport and Highways.

## II. Report and Accounts (2018-19) of the NHIDCL, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL (RETD.) V. K. SINGH): Sir, I lay on the Table:

- I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956:-
  - (1) S.O. 2503 (E), dated the 12th July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 50.934 (Delhi-Hapur Section) on National Highway No. 9 (Old NH -24) in the State of Uttar Pradesh.
  - (2) S.O. 2504 (E), dated the 12th July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 85.650 to K.M. 232.020 (Aligarh-Moradabad Section) on National Highway No. 93 (New NH-509) in the State of Uttar Pradesh.
  - (3) S.O. 2505 (E), dated the 12th July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 311.585 to K.M. 360.468 and from K.M. 379.465 to K.M. 399.657 (Rewa-Katni-Jabalpur Section) on National Highway No.7 in the State of Madhya Pradesh.
  - (4) S.O. 2611 (E), dated the 22nd July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 179.400 to K.M. 240.570 (Bedma-Dahikonga Section) on National Highway No. 43. (New NH-30) in the State of Chhattisgarh.
  - (5) S.O. 2612 (E), dated the 22nd July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 81.500 to K.M. 129.912